## Reviewing the work C Dot

240 SHRI BHUVNESH CHATUR-VEDI: Will the Minister of COMMUNI-CATIONS lie pleased to state:

- (a) wkettter Government are reviewing the work of C-DOT; and
- (b) if so, what steps have been taken by Government in this regard?

THE Moasrm OF STEEL AND MINES WITH ADDITIONAL CHARGE OF TH® MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI)-:: (a) Yes,, Sir.

(b) An expert Committee has been, set up for the assessment and evalua-ton of Centre for Development of Tele, matics and the review is in progress.

## All-party Conference on Punjab

241. SHRI BHUVNESH CHATUR-VEDI: Will the Minister of HOME AFFAIRS be pleased to state:

- Ca). by when, an All-Party Conference on Punjab is proposed to be called; and
- (b) what preparation have been made for such' a Conference?

OF MINISTER THE HOME AFFAIRS (SHRI MUFTI MOHAM-MAD SAYEED): (a) and (b) An All-Party meeting on Punjab has already been held on 17th December, 1989 in New Delhi. This was followed by an All-Party Rally on Punjab held at Ludhiana on 11th January, 1990.

## डी टी॰ सी॰ को हम्रा घाटा

242. श्री सत्य प्रकाश मालवीय: क्या जल-मृतल परिवहन मंत्री यह बताने की कुपा करेंगे कि 31 मार्च, 1989 तक दिल्ली परिवहन निगम को हुआ गुद्ध घाटा कितना था और 31 मार्च, 1990 तक इसमें ग्रीर कितनी वृद्धि हो जाने की सम्भावना है और इस घाटे को रोकने की क्या योजना है ?

जल-मृतल परिवहन मंत्री, साथ में संचार मंत्रालय का अतिरिक्त (भी के. पी. उसीकृष्णन) : दिल्ली परि-वहन निगम को 31.3.1989 तक. अवमृत्यन एवं ब्याज प्रभारो के लिए व्यवस्था रखने के बाद 328.18 करोड़ र. की मुद्ध संचित हानि हुई अनुमानित सूद हानि में 31-3-1990 तक सद हानि में लगभग 125 करोड़ रु. की वृद्धि होने की संभावना है।

to Questions

विल्ली परिवहन निगम की मौजदा भाड़ा-लांचे की सीमाओं के अन्तर्गत दिल्ली परिवहन निगम ने घाटे को कम करने के लिए, मार्गो (रूट) को युवति संगठ बनाने, व्यय में किफायत बरने, बेहतर मद-सूची नियंत्रण एवं राजस्व के लीकेज को रोकने जैसे मुख्य उपाय किए हैं।

## **Development Board for Konkan region**

- 243. SHRI PRAMOD MAHAJAN: Will the Minister of HOME AFFAIRS be, pleased to state:
- (a) whether it is a fact that Government are considering to amend the Constitution in order to give Development Boards for Konkan region in Maharashtra;
- (b) if so, what are the details in this regard; and-
- (c) if so,, what are the reasoDs therefor?

THE MINISTER OF HOME AFFAIRS (SHRI **MUFTI MOHAMMAD** SAYEED): (a) to (c) The Government of Maharashtra have made two proposals the first proposal is for establishment of Development Boards for separate Vidarbha, Marth-wada and the rest of Maharashtra as envisaged in article 371 (2)i of the Constitution and the second proposal is for amending article 371 (2) (a)' so as to include a specific provisionfor establishment of a separate Development Board for Konkan also. However in deference to the wishes of the State Government, it has been decided to defer consideration of the second proposal and expedite action